Supplementary Cause List-1 Sr. No.3

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 14/2020,

Sunil Kumar Khajuria

....Petitioner (s)

Through: Ms. Surinder Kour, Sr. Advocate with Ms. Manpreet Kour, Advocate (on Voice call from residence in Jammu)

V/s

Union Territory of J&K and others

....Respondent(s)

Through: Ms. Seema Shekhar, Sr. AAG (on Voice call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 02.06.2020

Objections have been filed.

On request of Mr. Surinder Kour, learned senior counsel for the petitioner as she has suffered some bereavement in his family, adjourned.

List on 12.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 02.06.2020 Karam Chand/Secy.